

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.7726 of 2006**

**With**

**W.P.(S) No.5811 of 2006**

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**CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**Through:- Video Conferencing**

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**14/17.04.2021**

Nobody appears for the petitioner, however Mr. Rahul Dev, learned counsel for the respondent-State is present.

Put up these cases on 29.04.2021.

**(Deepak Roshan, J.)**

Fahim/-